

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).24123/2007

AJAY KUMAR DAS

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 04/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Alok Kumar,Adv.

For Respondent(s)

Mr.Rutwik Panda,Adv.

Mr. Sibor Sankar Mishra ,Adv

UPON hearing counsel the Court made the following  
ORDER

Respondent Nos.1 and 3 to 7 have filed counter affidavit.

There is no appearance for respondent Nos.2 and 8.

List the matter before the Hon'ble Court.

(M.P.BHADRAN)  
Registrar